| | DEFECTIVE REPORT LIST | | | | |
|-----------|--------------------------------|-----------------------------------|--|--|--|
| | DEFECTIVE REPORT OF 18-07-2022 | | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | | |
| 1 | RVWPET/56/2022 | ADV | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED | | |
| 2 | RVWPET/73/2022 | CHANDRAKANTA PRADHAN | OTHERS. A.MEMO NOT FILED | | |
| 3 | RVWPET/98/2022 | BIJAY PANDA | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER | | |
| 4 | RVWPET/6/2022 | H.N.MOHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. | | |
| 5 | RVWPET/58/2022 | ADV | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER | | |
| 6 | RVWPET/46/2022 | SATRUGHNA DASH (A) | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER | | |
| 7 | RVWPET/45/2022 | PRAVAT KUMAR SAHOO | 3. AUTHENTICATION FEE IS DEFICIENT. | | |
| 8 | RVWPET/25/2022 | ADV | OTHERS. CODE NOT INDICATED | | |
| 9 | RVWPET/24/2022 | PRADIPTA KUMAR MOHANTY | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER | | |

| 10 | WP(C)/17649/2022 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 11 | WP(C)/17647/2022 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 12 | WP(C)/17643/2022 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 13 | WP(C)/17518/2022 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 | WP(C)/16630/2022 | GOPABANDHU MISRA | OTHERS. NEAT COPY OF PAGE 157 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/16666/2022 | KISHORE CHANDRA PRADHAN | OTHERS. PURSUANT TO INDEX, PAGE 42 AND 57 ARE NOT MARKED AS ANNX 8 & 12 RESPECTIVELY OTHERS. DATE OF APPEAL MADE |

| | | | UNDER ANNX 12 DO NOT TALLY WITH INDEX AND AVERMENT OF W.P 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 6. RECEIPT SHOWING SERV.COPY |
|----|------------------|------------------------|--|
| 16 | WP(C)/16659/2022 | PRAFULLA KUMAR RATH | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | WP(C)/16668/2022 | AMITAV TRIPATHY | OTHERS. RS 50/- HCBAWS FEE NOT PAID OTHERS. PAGE NO. 14,16 & 19 TO BE ATTESTED 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 | WP(C)/16692/2022 | DIPTIREKHA NANDA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 19 | WP(C)/16542/2022 | NIRANJAN LENKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/16689/2022 | ALOK KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PAGE 18 TO 21 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 21 | WP(C)/16569/2022 | LOKANATH RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 22 | WP(C)/16570/2022 | LOKANATH RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 23 | WP(C)/16551/2022 | NEPOLEON SAHANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT |

| | | | ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 24 | WP(C)/16597/2022 | PRASANNA KUMAR RATH | OTHERS. ANNX 2 TO 8 NOT ATTESTED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 25 | WA/876/2022 | SARADA PRASAD SARANGI | OTHERS. CODE NOT INDICATED OTHERS. ANNX 1 NOT MARKED IN THE APPEAL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/17515/2022 | PRASHANTA KUMAR NAYAK | OTHERS. NECESSARY CORRECTION MAY BE CARRIED OUT IN THE BODY AFTER CONVERSION TO WP(C) 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 27 | FAO/250/2022 | PRASANT KUMAR MISHRA (1) | OTHERS. ENROLLMENT NO. AND MOBILE NO.S OF ALL THE ADVOCATES NOT FURNISHED OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 3. AUTHENTICATION FEE IS DEFICIENT. 24. LIMITATION NOT IN TIME / EXPIRED. |

| 28 | FAO/251/2022 | GOPAL CHANDRA SAMANTARAY | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED |
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| 29 | FAO/253/2022 | ADAM ALI KHAN | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 30 | FAO/252/2022 | GOPAL CHANDRA SAMANTARAY | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED |
| 31 | FAO/255/2022 | PRASANTA KUMAR MAHALI | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 32 | WP(C)/16613/2022 | TUSHAR KANTA NAYAK | OTHERS. AGE OF THE O.P 4 TO 8 NOT FURNISHED OTHERS. PAGE NO. 8 TO 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/16673/2022 | SIDHARTHA SANKAR RAY | OTHERS. IN 4TH LINE OF PARA 3 R S D CASE NUMBER IS KEPT BLANK 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 34 | WP(C)/16611/2022 | PRAMODA KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 35 | WP(C)/16600/2022 | SWAPNIL ROY | OTHERS. PAGE 31 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | WP(C)/16585/2022 | SAMBIT RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | FAO/234/2022 | TARUN PATNAIK, ASC | 8. CAUSE TITLE NOT IN ORDER. |
| 38 | WP(C)/16660/2022 | PRAFULLA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/16684/2022 | PRABHU PRASANNA BEHERA | OTHERS. NEAT COPY OF PG. 11,23 TO 25,46,54 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | WP(C)/16779/2022 | GYANA RANJAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 41 | WP(C)/16662/2022 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 42 | WP(C)/16776/2022 | SATYABRATA DAS | OTHERS. NEAT COPY OF PG. 14,15 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | ADVOCATES NOT INDICATED |
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| 43 | WP(C)/16717/2022 | BHAKTA RANJAN BARIK | OTHERS. SERIAL NOS. OF THE PARAGRAPH NOT CORRECTLY FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 44 | WP(C)/17100/2022 | ABHAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/16763/2022 | PRAMOD KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/16766/2022 | SATYABRATA MOHANTY 1 | OTHERS. NEAT COPY OF PG. 30,31 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/16768/2022 | SATYABRATA MOHANTY 1 | OTHERS. NEAT COPY OF PG. 29 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/16769/2022 | NILAMADHAB SARKAR | OTHERS. NEAT COPY OF PG. 23,32,37 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 49 | WP(C)/16771/2022 | SATYABRATA MOHANTY 1 | OTHERS. NEAT COPY OF PG. 29,30 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 50 | WP(C)/17448/2022 | ANURAG PATI | OTHERS. NEAT COPY OF PG. 25,26 & 32 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 51 | WP(C)/16778/2022 | PRASANTA KUMAR SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/16795/2022 | SASWATI MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/16777/2022 | SRINIBASH SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/17410/2022 | ANIL KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 55 | ARBA/31/2022 | NILAKANTHA JUJHARSINGH | OTHERS. PAGES 41,43,45 NOT LEGIBLE |
| 56 | RPFAM/144/2022 | PRADEEP KUMAR DAS | OTHERS. THIS MAY BE REGISTERED AS WP(C) |
| 57 | CRP/15/2022 | SUBRAT MISHRA | OTHERS. CODE NOT INDICATED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED. 1. COURT FEE IS DEFICIENT. |
| 58 | WP(C)/17379/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE NO. 17,21,35 & 37 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/17378/2022 | SUBHRANSU | OTHERS. PAGE NO. 17,21 & 37 |

| | | BHUSAN MOHANTY | NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 60 | WP(C)/16544/2022 | DEBASIS TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/16534/2022 | H.N.MOHAPATRA | OTHERS. PAGE 20 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 62 | WP(C)/17524/2022 | SIDHARTHA RAY | OTHERS. PAGE 76 NOT MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/16786/2022 | DR.BINODA KUMAR MISHRA | OTHERS. PAGE 46 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 64 | WP(C)/17612/2022 | ANIL KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 65 | WP(C)/16598/2022 | SWAPNIL ROY | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 66 | WP(C)/16539/2022 | DEBASIS TRIPATHY | OTHERS. PAGES 34,35,43,44 & 50 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/16568/2022 | RABINARAYAN NAYAK | OTHERS. ANN 13 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | WP(C)/16582/2022 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 69 | WP(C)/17380/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 17,21 & 37 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | WP(C)/16683/2022 | PRADEEP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/16708/2022 | MANMAYA KUMAR DASH | OTHERS. NEAT COPY OF PG. 13,14 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 72 | WP(C)/16773/2022 | SATYABRATA MOHANTY 1 | OTHERS. NEAT COPY OF PG. 30,31 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 73 | WP(C)/16756/2022 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 74 | WP(C)/17491/2022 | KRUSHNA CHANDRA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 75 | WP(C)/17411/2022 | ANIL KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 76 | WP(C)/17628/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/17624/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/17623/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/17625/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/17627/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 81 | WP(C)/17381/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 17,21 & 35 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/17376/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 17,21 & 37 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/17204/2022 | DEBASIS PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/17203/2022 | DEBASIS PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/16633/2022 | SUSHANTA KUMAR JOSHI | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 86 | WP(C)/17682/2022 | G.P.MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/16688/2022 | SADASIVA PATRA 1 | OTHERS. PAGE NO. 9,12,13 & 14 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/16686/2022 | SADASIVA PATRA 1 | OTHERS. PAGE NO. 11,12 & 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/17544/2022 | DILLIP RAY | OTHERS. WELFARE FEE OF RS 50/- NOT PAID |

| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 90 | WP(C)/16687/2022 | AJAYA KUMAR NAYAK | 5. SECOND COPY OF PETITION NOT FILED. |
| 91 | WP(C)/17541/2022 | DILLIP RAY | OTHERS. L.T.I OF THE EXECUTANT TO BE ATTESTED OTHERS. PAGE 6 & 7 NOT LEGIBLE OTHERS. WELFARE FEE OF RS 50/- NOT PAID 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 92 | WP(C)/17539/2022 | DILLIP RAY | OTHERS. PG. 6 & 7 NOT LEGIBLE. OTHERS. WELFARE FEE OF RS.50/- BE PAID IN V.NAMA FOR H.C.B.A. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |

| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 93 | WP(C)/17571/2022 | SUKANTA KUMAR NAYAK 2 | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 94 | WP(C)/16738/2022 | SACHIN KUMAR PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 95 | WP(C)/16728/2022 | SOUMYA MISHRA | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | WP(C)/16789/2022 | SRIKAR KUMAR RATH | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | ADVOCATES NOT INDICATED |
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| 97 | WP(C)/17421/2022 | DEEPALI MAHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 98 | WP(C)/17422/2022 | DEEPALI MAHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 99 | WP(C)/17199/2022 | ALOK RANJAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/16658/2022 | GOPINATH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | WP(C)/17590/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE AFFIXED |

| 102 | WP(C)/17154/2022 | RAJJEET ROY | OTHERS. PG. 27 & 28 NOT NEAT & LEGIBLE. |
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| 103 | WP(C)/17589/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 104 | WP(C)/17588/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 105 | WP(C)/17586/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED OTHERS. WRIT PETITION NOT PAGEMARKED |
| 106 | WP(C)/17584/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED OTHERS. NEAT COPY OF PAGE 5 TO BE FILED |
| 107 | WP(C)/16656/2022 | ASWINI KUMAR SAHOO | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 108 | WP(C)/17595/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 109 | WP(C)/17596/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED OTHERS. NEAT COPY OF PAGE 7 & 8 TO BE FILED |

| 110 | WP(C)/17592/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
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| 111 | WP(C)/17629/2022 | KAUSHIK SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | WP(C)/17009/2022 | AJIT KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/17591/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 114 | CRLREV/311/2022 | SIDHARTHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | WP(C)/17785/2022 | DAYANIDHI MISHRA | OTHERS. PG. NO. 27 NOT LEGIBLE. OTHERS. DATE OF ANX-11 AS MENTIONED IN INDEX & PETITION NOT TALLY TO ANNEX-11. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 116 | WP(C)/17619/2022 | CHANDAN MISHRA | OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. DATE NOT FURNISHED IN PRAYER PORTION OTHERS. NEAT COPY OF PAGE 6 & 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14. NOT PROPERLY INDEXED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 117 | WP(C)/17576/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 118 | WP(C)/17578/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 119 | WP(C)/17579/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 120 | WP(C)/17580/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 121 | WP(C)/17618/2022 | CHANDAN MISHRA | OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. DATE NOT FURNISHED IN PRAYER PORTION OTHERS. NEAT COPY OF PAGE 6 & 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14. NOT PROPERLY INDEXED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 122 | WP(C)/17581/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED |
| 123 | WP(C)/17583/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM IS TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/16816/2022 | PRADEEP KUMAR KHUNTIA | OTHERS. ANNX 5 NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 125 | WP(C)/16822/2022 | BHOJARAJ SETH | OTHERS. AGE OF O.P 5 TO 9 NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | WP(C)/16870/2022 | H.N.MOHAPATRA | 4. AFFIDAVIT/VERIFICATION NOT PROPER.6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 127 | WP(C)/16806/2022 | DEBENDRA KUMAR DAS | OTHERS. NEAT AND LEGIBLE COPY OF PAGE 10 TO BE FILED OTHERS. PAGE 54 IS TO BE ATTESTED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 128 | WP(C)/17615/2022 | CHANDAN MISHRA | OTHERS. NEAT COPY OF PAGE 6 & 7 TO BE FILED OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. INDEX NOT SIGNED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15. ALL PAPERS NOT PROPERLY SIGNED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 129 | WP(C)/17620/2022 | CHANDAN MISHRA | OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. DATE NOT FURNISHED IN PRAYER PORTION OTHERS. NEAT COPY OF PAGE 6 & 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14. NOT PROPERLY INDEXED. |

| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 130 | WP(C)/17617/2022 | CHANDAN MISHRA | OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. DATE NOT FURNISHED IN PRAYER PORTION OTHERS. NEAT COPY OF PAGE 6 & 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14. NOT PROPERLY INDEXED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 131 | WP(C)/17720/2022 | AVIJIT MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| | | | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 132 | WP(C)/17735/2022 | AVIJIT MISHRA | OTHERS. PAGE 25 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 133 | WP(C)/17763/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/17753/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | WP(C)/17752/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | WP(C)/17754/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/17432/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | WP(C)/17437/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 139 | WP(C)/17455/2022 | KSHIROD KUMAR ROUT | OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 140 | CRLMP/1420/2022 | MINA KUMARI DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 141 | WP(C)/17433/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | WP(C)/17428/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | WP(C)/17431/2022 | SWAPNIL ROY | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | WP(C)/17756/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | WP(C)/17369/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE NO. 17,21 & 37 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | WP(C)/17153/2022 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 147 | WP(C)/17112/2022 | NIRANJAN PANDA | OTHERS. RS 50/- HCBAWS FEE NOT PAID 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 148 | WP(C)/17757/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/16900/2022 | SUPRAVA BEHERA | OTHERS. ANN 4 NOT PAGEMARKED OTHERS. DATE OF REPRESENTATION VIDE ANN 4 NOT TALLY WITH INDEX AND AVERMENT OF W.P OTHERS. ANN 3 MARKED AT PAGE 6 SEEMS TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 150 | WP(C)/16856/2022 | DR. JITENDRA KUMAR LENKA | OTHERS. COMPLETE ADDRESS OF O.P 5 NOT FURNISHED OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPY OTHERS. NEAT AND LEGIBLE COPIES OF PAGE 14 TO 16 TO BE FILED OTHERS. ANNX 7 IN INDEX NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | WP(C)/17759/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | WP(C)/17739/2022 | AJAY NAYAK | OTHERS. NEAT COPY OF PAGE 98 TO BE FILED |
| 153 | WP(C)/17336/2022 | SATYANARAYAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 154 | WP(C)/17764/2022 | LALIT SAHU | OTHERS. NEAT COPY OF PAGE 20,21,24,32 TO 35 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 155 | WP(C)/17684/2022 | SHARMISTHA SAMAL | OTHERS. NEAT COPY OF PAGE 12,16 TO 19,25 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | WP(C)/17322/2022 | SATYANARAYAN MISHRA | OTHERS. NEAT COPY OF PAGE 9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | WP(C)/17458/2022 | DROUPADI MOHANTY | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 158 | WP(C)/17761/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | WP(C)/16818/2022 | KALPATARU MISHRA | OTHERS. ANN 8 AS PER INDEX IS NOT CORRECTLY PAGEMARKED AND ATTESTED OTHERS. DATE OF REPRESENTATION OF ANN 8 AS MENTIONED IN THE INDEX AND AVERMENT OF W.P NOT TALLY WITH THAT OF SAID ANNX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

| | | | APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 160 | WP(C)/16512/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/16823/2022 | DR. JITENDRA KUMAR LENKA | OTHERS. COMPLETE ADDRESS OF O.P 2 NOT FURNISHED OTHERS. NEAT COPY OF PAGE 41 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | WP(C)/17453/2022 | KSHIROD KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 163 | WP(C)/17691/2022 | ABHAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | WP(C)/17489/2022 | SURENDRA PRASAD BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 165 | WP(C)/17497/2022 | BIJAY KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/17459/2022 | DROUPADI MOHANTY | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WP(C) |
| 167 | WP(C)/17430/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 168 | WP(C)/17429/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 169 | WP(C)/17435/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | WP(C)/17444/2022 | ASHOK KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | WP(C)/17751/2022 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | WP(C)/16807/2022 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | WP(C)/16537/2022 | SUSAMA PRADHAN | OTHERS. NEAT & LEGIBLE COPY OF PAGE 19 TO BE FILED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| 174 | WA/926/2022 | SAILAZA NANDAN DAS, ASC | OTHERS. PAGEMARKING IS TO BE CORRECTED AFTER PAGE 79 ONWARDS AND ACCORDING INDEX TO BE CORRECT IN BOTH COPY OTHERS. NAME IN CAPITAL LETTER AND ENROLMENT NUMBER TO BE INDICATED AT THE CLOSING OF PART OF W.P |
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| 175 | WP(C)/16908/2022 | GOPAL KRUSHNA MOHANTY | OTHERS. ANNX 6 NOT MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | CRLA/469/2022 | BIJAYA KUMAR RAGADA | OTHERS. C.COPY OF IMPUGNED JUDGEMENT AND TYPE COPY THEREOF NOT LEGIBLE |
| 177 | CRLREV/310/2022 | BIGYAN KUMAR SHARMA | OTHERS. MOBILE NO. OF ALL THE ADVOCATES NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | CRLREV/317/2022 | SULOCHANA PATRO | OTHERS. ENROLLMENT NO. AND MOBILE NO.S OF ALL THE ADVOCATES NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 179 | WP(C)/17443/2022 | CHITTARANJAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | WP(C)/17152/2022 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 181 | WP(C)/16978/2022 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 182 | CRLA/543/2022 | BIJAY KUMAR NAYAK (3) | OTHERS. WELFARE FUND OF RS.50/- NOT PAID 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 183 | WP(C)/16980/2022 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 184 | CRLREV/315/2022 | CHIRANJEEV BIDYABHUSHAN | OTHERS. MOBILE NO. OF ALL THE ADVOCATES NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED |

| 185 | WP(C)/16997/2022 | SURESH KUMAR PANDA | 24. LIMITATION NOT IN TIME / EXPIRED. OTHERS. AS PER INDEX BRIEF NOT PAGEMARKED OTHERS. THE DATE FURNISHED IN THE DOCUMENT VIDE ANNX 2 NOT TALLY WITH THE DATE FURNISHED IN INDEX OTHERS. S.R. WILL BE MADE AFTER PROPER EXHIBITION OF ANNEXURES & PAGE MARK IN THE ANNEXURES OF THE PETITION. 6. RECEIPT SHOWING SERV.COPY TO |
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| | PANDA | PETITION. 6. RECEIPT SHOWING | |